

SL. No.132

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II

Video Conference

CORAM: HON'BLE BHASKARA PANTULA MOHAN, -MEMBER (J)  
CORAM: HON'BLE DR. BINOD KUMAR SINHA -MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 04.05.2022 AT 10:30 AM THROUGH VIDEO CONFERENCE


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/98/2022
NAME OF THE COMPANY	Bondada Engineering Pvt Ltd
NAME OF THE PETITIONER(S)	Asrani Tubes Limited
NAME OF THE RESPONDENT(S)	Bondada Engineering Pvt Ltd
UNDER SECTION	9 of IBC

ORDER


Learned Counsel for the Operational Creditor and Learned Counsel for the Corporate Debtor appeared via video conference.

Learned Counsel for the Corporate Debtor submitted that the counter has been filed physically and also handed over to the other side. However, Learned Counsel for the Operational Creditor stated that she needs to verify whether the counter is served or not. Parties to complete pleadings by the next date of hearing.

List the matter for hearing on 06.06.2022.

  
MEMBER (T)

Ajay

  
MEMBER (J)